

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No.3**  
**TA (IBC)-06(PB)/2023**

**IN THE MATTER OF:**

Bank of Maharashtra

.... Petitioner/Applicant

v.

Mywish Yogesh Shah

.... Respondent

**Order Under Rule 16(d) NCLT , 2016**

**Order delivered on 05.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Raman Tomar, Adv.

For the Respondent : None Appeared

**ORDER**

Ld. Counsel Ms. Raman Tomar appeared through VC on behalf of the Applicant.

None appeared on behalf of the Respondent(s).

At request, list the matter for a physical hearing **on 19.07.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**